

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 110 OF 2016 & IA No. 260 OF 2016 & IA No. 1573 OF 2018

Dated: 24th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

GMR Kamalanga Energy Limited **Appellant(s)**

Versus

Central Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Vishrov Mukerjee
Rohit Venkat V for Appellant-1

Amit Kapur for Appellant-2

Counsel for the Respondent(s) : K S Dhingra for R-1

Ganesan Umapathy for R-2 to R-4

Ravi Kishore for R-5

ORDER

Heard Mr. Basava Prabhu S. Patil, learned senior counsel.

List the matter for hearing on **11.12.2019 at 2.30 p.m.** Interim order, if any, shall continue till next date of hearing.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

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